

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 239/GT/2020

Subject : Petition for revision of tariff of Vindhyachal STPS Stage-V (500 MW) after the truing up exercise for the period from COD (30.10.2015) to 31.3.2019.

Petition No. 415/GT/2020

Subject : Petition for approval of tariff of Vindhyachal Super Thermal Power Station Stage-V (500MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 others

Date of Hearing : **24.8.2021**

Coram : Shri P.K. Pujari, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Shri Venkatesh, Advocate, NTPC
Shri Siddharth Joshi, Advocate, NTPC
Shri Abhiprav Singh, Advocate, NTPC
Shri Rishub Kapoor, Advocate, NTPC
Shri Aashwyn Singh, Advocate, NTPC
Shri A.S.Pandey, NTPC
Shri Parimal Piyush, NTPC
Shri Anurag Naik, MPPMCL
Shri Arvind Banerjee, CSPDCL

Record of Proceedings

These Petitions were called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner circulated note of arguments and made detailed oral submissions in these matters.

3. The representative of the Respondent, CSPDCL made detailed oral submissions in the matter and prayed that the reply filed in these matters may be considered at the time of determination of tariff of the generating station, on prudence check of the claims made in the petitions.

4. The representative of the Respondent, MPPMCL referred to the reply and made detailed oral submissions in these matters.

5. The Commission, after hearing the parties, reserved its order in these petitions.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

